



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/516/2020

Tuesday, this the 20th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Hafizullah Bhat, aged 28 years, S/o Gh. Qadir Bhat, R/o Hardusurish Khag District Budgam, Postal Address: Khag Budgam Pin Code : 193411

.....Applicant

(Advocate: Mr. Syed Faisal Qadri)

Versus

1. Union Territory of Jammu & Kashmir through Commissioner Secretary to Govt. Health and Medical Deparment, Civil Sectt. Srinagar/Jammu.
2. J&K Service Selection Board through its Secretary, Jammu/Srinagar, Zum Zum Building Rambagh Srinagar. Pin Code-190009 Postal Address : Khag Rambagh
3. Chairman, Service Selection Board, Jammu/Srinagar, Akhnoor Road, Manorma Vihar, Paloura Jammu. Pin Code-180 002.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R**Dr. Bhagwan Sahai, Member (A):**

1. Heard applicant's counsel.
2. Admit. Issue notice. Sh. Amit Gupta, AAG, puts in appearance and accepts notice on behalf of the respondents.
3. At the outset, applicant's counsel submits that applicant would be satisfied if this OA is disposed of directing the respondents to decide his pending representation dated 29.01.2020 in a time bound manner.
4. In view of the submission made by the applicant's counsel, this OA is disposed of with directions to the respondents to decide the pending representation dated 29.01.2020 with a reasoned and speaking order, in accordance with the provisions of the recruitment process within four weeks from the date of receipt of a copy of this order. No costs.

**(Rakesh Sagar Jain)
Member (J)
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**(Dr. Bhagwan Sahai)
Member (A)**